

**PENDENCY IN THE HIGH COURT OF TRIPURA AS ON 31.03.2024**

<b>Sl. No.</b>	<b>Category of cases (Family Court matters)</b>	<b>Pendency (As on 31.03.2024)</b>
1	MAT App	19
2	FA	11
3	FAO	0
4	Criminal Revision Petition	12
<b>Total</b>		<b>42</b>

**Pendency of Family Court related matters in all the Family Courts of Tripura as on 31.03.2024**

<b>Sl. No</b>	<b>Name of the Family Courts</b>	<b>Pendency as on 31.03.2024</b>
1	Family Court, Agartala	1010
2	Additional Family Court, Agartala	994
3	Family Court, Udaipur	426
4	Family Court, Kailashahar	496
5	Family Court, Ambassa	45
6	Family Court, Khowai	142
7	Family Court, Sonamura	203
8	Family Court, Dharmanagar	327
9	Family Court, Belonia	315
<b>Total</b>		<b>3958</b>

**Pendency of Family Court related matters in all the District Courts of Tripura (other than the Family Courts) as on 31.03.2024**

<b>Sl. No</b>	<b>Name of the District</b>	<b>Pendency as on 31.03.2024</b>
1	West Tripura District	1
2	Gomati District	76
3	South Tripura District	36
4	Unakoti District	0
5	North Tripura District	101
6	Sepahijala District	126
7	Khowai District	0
8	Dhalai District	158
<b>Total</b>		<b>498</b>

**Total pendency of Family Court related matters in the District Judiciary of Tripura as on 31.03.2024**

1	<i>Family Courts</i>	3958
2	<i>District Courts other than the Family Courts</i>	498
<b>Grand Total</b>		<b>4456</b>